HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay Bench at Aurangabad** that on **Friday, 24th March 2023** :

The reconstituted Division Bench comprising of the **Hon'ble The Acting Chief Justice** and the **Hon'ble Shri. Justice S. G. Chapalgaonkar** will take up the urgent matters pertaining to the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri. Justice Nitin W. Sambre.**

High Court, Appellate Side, Bombay.	)	BY ORDER
	)	
	)	
	)	sd/-
	)	(H. M. Bhosale)
Date : 23rd March 2023	)	Registrar (Judl-I)